



# DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001

Ph. : 23384781, Fax : 23387267, Email : [dslsa-phc@nic.in](mailto:dslsa-phc@nic.in)



**Most Urgent / Top Priority**

Ref. No. 85/DLSA/Estt/PLA(Convert)/2015/

Date: 29 March, 2016

3375 To 3380

To

The Registrar General  
High Court of Delhi, New Delhi

The Ld. District & Sessions Judge (HQ),  
Tis Hazari Courts, Delhi

The Principal Secretary  
Law, Justice & Legislative Affairs  
Govt. of NCT of Delhi

The Deputy General Manager  
Delhi Transco Limited  
Shakti Sadan, Kotla Road, New Delhi

The Deputy Manager  
BSES-Rajdhani Power Limited  
Head Office – BSES Bhawan  
Nehru Place, Delhi

The Deputy General Manager  
Tata Power-DDL  
NDPL House, Hudson Lines,  
Kingsway Camp, New Delhi

**Sub.: Appointment of Other Persons/Members for two Permanent Lok Adalats at Mata Sundri Lane, New Delhi.**

Respected Sir,

May I bring to your kind consideration that in continuation of this Authority letter no. 85/DLSA/Estt/PLA(Convert)/2015/10184 dated 10.11.2015, 85/DLSA/Estt/PLA (Convert) /2015/11038 to 11043 dated 04.12.2015, 85/DLSA/Estt/PLA(Convert) / 2015/11906 to 11911 dated 22nd December, 2015 & 85/DLSA/Estt/PLA(Convert) / 2015/2036-41 dated 23<sup>rd</sup> February, 2016 the last date for submission of applications for the post of Other Persons/Members for two Permanent Lok Adalats has been extended till 12.04.2016. However the following condition in the earlier notice is modified as under:-

4. The sitting fee of other Persons/Members shall be Rs. 1250/- per sitting;  
&  
Chairman or other persons/Members shall be provided pool car/Staff Car, if the Chairman or Other Persons/Members is not availing the

pool car/staff car, they shall be entitled to the cost of upto 70 liters of petrol diesel or 50 kgs. Of CNG/LPG per month on production of certificate of actual utilization and cash receipt from the fuel station.


Rest of the conditions shall remain the same.

May I therefore, request your goodself that directions be kindly issued to the quarter concerned for uploading the enclosed advertisement on the official website as well as for display of the same on the Notice Board/ any other conspicuous place of your good office.

With regards,

**Encl: As above**

Yours faithfully

  
**(Dharmesh Sharma)**  
**Member Secretary**



सत्यमेव जयते

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[www.dslsa.org](http://www.dslsa.org) 24x7 Toll free Helpline No.: 1516



Ref. No. 85/DLSA/Estt/PLA(Convert)/2015/3381

Date: 29 March, 2016

## ADVERTISEMENT

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Rest of the conditions shall remain the same.

(DHARMESH SHARMA)  
MEMBER SECRETARY